

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF THE RAJASTHAN INDUSTRIAL
GASES LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	The Rajasthan Industrial Gases Limited
2.	Date of incorporation of corporate debtor	02/08/1988
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, ROC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24111RJ1988PLC004571
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office Address as per the MCA Records: D-55, Hanuman Nagar, Vaishali Nagar, Jaipur, Rajasthan-302021
6.	Date of closure of Insolvency Resolution Process	31 st October, 2023
7.	Liquidation commencement date of corporate debtor	31 th October, 2023 (Certified copy of order received on 06.11.2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Anurag Nirbhaya Reg. No: IBBI/IPA-001/IP-P00870/2017-2018/11468 E-Mail: ibc.rigl@gmail.com
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 204, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi-110092 E-Mail: anurag@canirbhaya.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 204, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi-110092 E-Mail:
11.	Last date for submission of claims	30 th November, 2023

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench, has ordered the commencement of liquidation of the **The Rajasthan Industrial Gases Limited** on **31/10/2023** (Certified copy of Order received on 06.11.2023.)

The stakeholders of **The Rajasthan Industrial Gases Limited** are hereby called upon to submit their claims with proof on or before **30/11/2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-
Anurag Nirbhaya
Liquidator of The Rajasthan Industrial Gases Limited
Regn. No.: IBBI/IPA-001/IP-P00870/2017-2018/11468
AFA Valid upto 01/06/2024
Reg. Address: 204, Sagar Plaza, Plot No. 19,
District Centre, Laxmi Nagar, New Delhi-110092
Email: For Correspondence- ibc.rigl@gmail.com
Email: Regd. With IBBI – anurag@canirbhaya.com

Date: 08.11.2023

Place: New Delhi



CAN FIN HOMES LTD.
DDA Building, 1st Floor, Near Paras Cinema, Nehru Place, New Delhi-110019 Ph.: 011-26435815, 2643023, 011-26487529, 7625079108
Email: delhi@canfinhomes.com CIN : L85110KA1987PLC008699

DEMAND NOTICE
Under Section 13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 (SARFAESI Act) read with Rule 3(1) of the Security Interest (Enforcement) Rules, 2002 (Rules)
Whereas the undersigned being the Authorised Officer of Can Fin Homes Ltd., under SARFAESI Act and in exercise of powers conferred under Section 13(12) read with Rule 3, issued Demand Notice under Section 13(2) of the said Act, calling upon the Borrowers / guarantors listed hereunder (hereinafter referred to as the "said Borrowers"), to repay the amounts mentioned in the Notice, within 60 days from the date of receipt of Notice, as per details given below.
The said Notices have been returned undelivered by the postal authorities / have not been duly acknowledged by the borrowers. Hence the Company by way of abundant caution is effecting this publication of the demand notice (as per the provisions of Rule 3 (1). The undersigned has, therefore, caused these Notices to be pasted on the premises of the last known addresses of the said Borrowers, as per the said Act.
As security for due repayment of the loan, the following assets have been mortgaged to the Company by the respective parties as detailed below.

Sr. No.	Name of Borrowers/Guarantors with address	Amount claimed as per Demand Notice*	Description of the Secured Asset	Date of NPA
1.	1. Mr. Davinder Kumar s/o Dharampal (Borrower) 2. Mr. Dharam Pal s/o Late. Hukam Chand (Guarantor) 3. Mr. Sumit Kumar s/o Late Ramesh Kumar (Guarantor)	Rs. 13,80,647/- as on Demand Notice dated 31.10.2023	Flat No-FF-2, First Floor, Plot No-A-70, SLF Ved Vihar, Loni-Ghaziabad-201102, Uttar Pradesh, Admeasuring 27.87 Sq. Mtr. Boundaries of the Property are as under :- North : Road, South : Other Property East : Park, West : Plot No-A-71	29.10.2023
2.	1. Mrs. Indu Sinha w/o Rakesh Kumar (Borrower), 2. Mr. Pankaj Kumar Sinha s/o Rakesh Kumar (Co-Borrower) 3. Ms. Anju Tyagi w/o Rakesh Tyagi (Guarantor)	Rs. 10,06,912/- as on Demand Notice dated 31.10.2023	Plot No-22, Village Ralspur, Dasna, Ghaziabad-201001, Uttar Pradesh, Admeasuring 90 Sq. Yd. Boundaries of the Property are as under :- North: Gali 18' South : Other Property East : Gali 10' West : 21 Extension	29.10.2023
3.	1. Mr. Narender Singh Chauhan s/o Lalit Singh (Borrower) 2. Mr. Kuldeep Chauhan s/o Narender Singh (Co-Borrower) 3. Mr. Kapil s/o Amarish (Guarantor) 4. Mrs. Manju Devi w/o Narender Singh (Guarantor)	Rs. 15,84,151/- as on Demand Notice dated 31.10.2023	Plot No-6, Khasra No-48, Maharana Vihar, Dundaheera, Ghaziabad-201009, Admeasuring 100 Sq. Yd. Boundaries of the Property are as under :- North: Khet Of Balram South: Property Of Harpal East: Plot Of Satvir West: 15' Wide Road	29.10.2023
4.	1. Mr. Navanit Sharma s/o Vinod Kumar Sharma (Borrower), 2. Mr. Ashitosh Mishra s/o Prabhakar Mishra (Guarantor)	Rs. 20,74,409/- as on Demand Notice dated 31.10.2023	Plot No-81, Flat No- F-1, First Floor, Front LHS, Sector-5, Rajender Nagar, Ghaziabad-201005, Uttar Pradesh, Admeasuring 951 Sq. Ft. Approximately Boundaries of the Property are as under :- North-east: Flat No-F-2 South-west: Other Property South-east: Road North-west: Flat No-F-3	29.10.2023
5.	1. Mr. Rachna Washisht w/o Arun Washishth (Borrower) 2. Mr. Arun Washishth s/o Ramesh Washishth (Co-Borrower)	Rs. 12,81,815/- as on Demand Notice dated 31.10.2023	Flat No-GF-4, Ground Floor, Rear RHS, Plot No-C-206, Khasra No-428, SLF Ved Vihar, Loni-Ghaziabad-201102, Uttar Pradesh, Admeasuring 293 Sq. Ft.) Boundaries of the Property are as under :- North: Plot No-C-205 South : Plot No-C-207 East: Road West: Plot No-C-213	29.10.2023
6.	1. Mr. Rajeev Verma s/o Mahesh Chand Verma (Borrower) 2. Mrs. Sudha Verma w/o Rajeev Verma (Co-Borrower) 3. Mr. Sanjeev Verma s/o Mahesh Chand Verma (Co-Borrower) 4. Mrs. Gunjan Verma w/o Sanjeev Verma (Co-Borrower) 5. Mrs. Kusum Verma w/o Mahesh Chand Verma (Co-Borrower) 6. Mr. Mahesh Chand Verma s/o Shree Radhey Lal (Guarantor)	Rs. 56,25,318/- as on Demand Notice dated 31.10.2023	House No-D-242, Block-D, Sector-23, Sanjay Nagar, Ghaziabad-201002, Uttar Pradesh, Admeasuring 39.116 Sq Mtr) Boundaries of the Property are as under :- North: Road South : Other Property East: GDA Green Belt Land West: Plot No-241	29.10.2023

***Payable with further interest at contractual rates as agreed from the date mentioned above till date of payment.**
You are hereby called upon to pay the above said amount with contracted rate of interest thereon within 60 days from the date of publication of this notice, failing which the undersigned will be constrained to initiate action under SARFAESI Act to enforce the aforesaid security. Further, the attention of borrowers / guarantors is invited to provisions of Section 13(8) of the Act, in respect of time available to them to redeem the secured assets
Date: 07.11.2023, Place: New Delhi
Sd/-, Authorised Officer, Can Fin Homes Ltd.



HCP PLASTENE BULCKPACK LIMITED
(Formerly Known as Gopala Polyplast Limited)
CIN: L25200GJ1984PLC050560
Registered Office: H.B. Jirawala House, Navbharat Soc., Nr. Panchshil Bus Stand, Usmanpura Ahmedabad • Website: www.hbpl.in

EXTRACT OF CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30th SEPTEMBER, 2023
(₹ in Lakhs)

Particulars	For Quarter Ended			Half Year ended	For the Year Ended	
	30.09.2023 (Unaudited)	30.06.2023 (Unaudited)	30.09.2023 (Unaudited)	30.09.2023 (Unaudited)	30.09.2022 (Unaudited)	31.03.2023 (Audited)
Revenue from operations	7,975.24	5,962.55	9,390.13	13,937.78	20,679.87	35,188.25
Net Profit / (Loss) for the period before Tax, Exceptional and/or Extraordinary items	112.04	(267.35)	31.32	(155.32)	349.23	98.97
Net Profit / (Loss) for the period before Tax after Exceptional and/or Extraordinary items	112.04	(267.35)	31.32	(155.32)	349.23	118.47
Net Profit / (Loss) for the period after tax after Exceptional and/or Extraordinary items	95.94	(214.31)	12.86	(118.37)	225.80	76.13
Total Comprehensive Income/(Expense) for the period	79.01	(205.95)	12.86	(126.94)	225.80	108.43
Equity Share Capital (Face Value Rs 10/- each)	1,067.48	1,067.48	1,067.48	1,067.48	1,067.48	1,067.48
Other Equity						
Earnings Per Share (after extraordinary items) (Face value of Rs.10/- each) (for continuing and discontinued operations)						
a) Basic	0.74	(1.93)	0.12	(1.19)	2.54	1.06
b) Diluted	0.73	(1.91)	0.12	(1.18)	2.54	1.01

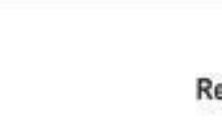
EXTRACT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30th SEPTEMBER, 2023
(₹ in Lakhs)

Particulars	For Quarter Ended			For the Year Ended	For the Year Ended	
	30.09.2023 (Unaudited)	30.06.2023 (Unaudited)	30.09.2023 (Unaudited)	30.09.2023 (Unaudited)	30.09.2022 (Unaudited)	31.03.2023 (Audited)
Revenue from operations	1,036.74	748.90	1,336.33	1,785.64	2,361.67	4,863.00
Net Profit / (Loss) for the period before Tax, Exceptional and/or Extraordinary items	(72.09)	(113.66)	(305.36)	(185.76)	(497.15)	(733.19)
Net Profit / (Loss) for the period before Tax after Exceptional and/or Extraordinary items	(72.09)	(113.66)	(305.36)	(185.76)	(497.15)	(713.69)
Net Profit / (Loss) for the period after tax after Exceptional and/or Extraordinary items	(56.50)	(84.10)	(232.42)	(140.61)	(374.81)	(535.00)
Total Comprehensive Income for the period	(55.01)	(83.21)	(232.42)	(138.24)	(374.81)	(530.26)
Equity Share Capital (Face Value Rs 10/- each)	1,067.48	1,067.48	1,067.48	1,067.48	1,067.48	1,067.48
Other Equity						
Earnings Per Share (after extraordinary items) (Face value of Rs.10/- each) (for continuing and discontinued operations)						
a) Basic	(0.52)	(0.78)	(2.18)	(1.30)	(3.83)	(5.18)
b) Diluted	(0.51)	(0.77)	(2.18)	(1.28)	(3.83)	(4.96)

Notes :
1. The above is an extract of the detailed format of Financial Results for the Quarter ended 30th June, 2023 filed with the Stock Exchanges under Regulation 33 of the SEBI (LODR) Reg., 2015. The full format of Quarterly Financial Results are available on the website of BSE Limited at www.bseindia.com and also on the website of Company at www.hbpl.in
2. The above results were reviewed by the Audit Committee and approved by the Board at their meeting held on 7th November, 2023

Place : Ahmedabad
Date : 7th November, 2023

For HCP Plastene Bulckpack Limited
(Formerly Known as Gopala Polyplast Limited)
Sd/- Anil Shyamsunder Goyal
Chairman, DIN:03071035



SOFTTECH ENGINEERS LIMITED
CIN: L30107PN1996PLC016718
Registered Office : SoftTech Towers, S NO 1/1A/7 8 15 16 17 Plot No. BCD 1-Baner, Opp. Royal Enfield Showroom, Baner Road, Pune: 411045.
Tel : +91 20 67183711 Website : www.softtech-engr.com Email Id : compliance@softtech-engr.com

EXTRACTS OF STANDALONE AND CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2023
(Rs. in Lakhs)

Sl. No.	Particulars	Standalone						Consolidated					
		Quarter Ended		Half Year Ended		Year Ended	Quarter Ended		Half Year Ended		Year Ended		
		30/9/2023	30/6/2023	30/9/2022	30/6/2023	30/9/2022	31/3/2023	30/9/2023	30/6/2023	30/9/2022	30/9/2023	30/9/2022	31/3/2023
1.	Total Income from Operations	1,870.42	1,881.11	1,717.92	3,751.53	2,931.79	6,534.09	1,912.05	1,881.11	1,717.92	3,793.16	2,931.79	6,540.48
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	256.99	146.21	232.94	403.19	341.24	860.85	166.82	85.04	197.45	251.85	294.27	642.55
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	256.99	146.21	232.94	403.19	341.24	860.85	166.82	85.04	197.45	251.85	294.27	642.55
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	188.34	111.52	174.28	299.85	255.54	579.82	98.17	50.35	138.79	148.52	208.57	361.52
5.	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	180.07	111.52	179.43	291.58	264.97	630.32	89.09	48.01	137.25	137.10	210.70	398.45
6.	Equity Share Capital	1,015.60	1,015.60	1,015.60	1,015.60	1,015.60	1,015.60	1,015.60	1,015.60	1,015.60	1,015.60	1,015.60	1,015.60
7.	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	9,072.97	-	-	-	-	-	8,522.01
8.	Earnings Per Share (of Rs. 10/-each) (for continuing and discontinued operations) -												
1. Basic:		1.74	1.03	1.72	2.77	2.52	5.53	0.97	0.51	1.54	1.48	2.24	3.81
2. Diluted:		1.68	1.00	1.72	2.68	2.52	5.48	0.94	0.49	1.54	1.43	2.24	3.78

Note :
a) The above is an extract of the detailed format of the Unaudited Financial Results (Standalone and Consolidated) for the quarter and half year ended September 30, 2023 reviewed by the Audit Committee and approved by the Board of Directors at their respective meetings held on 7th November, 2023 and the same is filed with the BSE Limited and National Stock Exchange of India Limited under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of Quarter ended Unaudited Financial Results are available on the website of Stock Exchanges at National Stock Exchange (www.nseindia.com) and Bombay Stock Exchange (www.bseindia.com) and also on the Company's website (www.softtech-engr.com).
For SoftTech Engineers Limited
Sd/-
Vijay Gupta
CEO & Managing Director

Place : Pune
Date : 07th November, 2023



AGARWAL FORTUNE INDIA LIMITED
(Formerly known as Devki Leasing and Finance Limited)
CIN: L74110RJ1993PLC085542
Registered Office: S-9-A, 2nd Floor, Sagar Ratna Gopalpura Bypass Road, Shri Gopal Nagar, Jaipur - 302019
Email Id: afijaipur@gmail.com Website: www.agarwalfortune.com Contact: 91-7230043249

NOTICE TO PARTLY PAID UP PHYSICAL SHAREHOLDERS OF AGARWAL FORTUNE INDIA LIMITED
(Formerly known as Devki Leasing and Finance Limited)

Notice is hereby given to the shareholders of Agarwal Fortune India Limited (Formerly known as Devki Leasing and Finance Limited) bearing CIN: L74110RJ1993PLC085542, that pursuant to provisions of the Companies Act, 2013 and rules made thereunder along with the compliance of the provisions of Articles of Association of the company, SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("SEBI LODR Regulations") and other applicable regulations, this is to inform you that the Board of Directors of the Company in its meeting held on 02nd September, 2023 by passing a resolution, made call on partly paid equity share amount payable on or before 20th October, 2023 the appointed date and the said notice was issued to partly paid shareholders dated 25th September, 2023. Further, the Board of Directors of the Company in its meeting held on 07th November, 2023 by passing a resolution have decided to ask the holders of partly paid equity shares to pay the amount as per call notice previously sent along with an interest of 12% (Twelve percent) per annum on or before 09th December, 2023 the appointed date and the said notice was issued to partly paid shareholders dated 07th November, 2023.
The members holding partly paid equity shares are now requested to remit on or before the appointed date, the necessary amount of call money in respect of the shares held by you to the Company's Bankers - HDFC BANK LIMITED, at any of their branches, in the account of the Company bearing No. 50200072950413, IFSC CODE: HDFC0003873 held with the branch SITAPURA BRANCH and details of same to be sent to the Registered Office of the Company situated at S-9-A, 2nd Floor, Sagar Ratna, Gopalpura Bypass Road, Shri Gopal Nagar, Jaipur - 302019 (Rajasthan) and also email the same at afijaipur@gmail.com. Notices are sent to physical shareholders of partly paid shares at their registered addresses as on record date Wednesday September 20, 2023 (date of determining eligible shareholders for sending last call notice to partly paid shareholders). In case any member of the company has not received the above said notices may contact the company or download the notice from website of the company.
By order of the Board of Directors
For AGARWAL FORTUNE INDIA LIMITED
(Formerly known as Devki Leasing and Finance Limited)
Aditi Parmar
(Company Secretary & Compliance Officer)

Place: Jaipur
Date: 07.11.2023



VASCON
VASCON ENGINEERS LIMITED
CIN: L70100PN1986PLC175750
Registered and Corporate office : Vascon Weikfield Chambers, Behind Hotel Novotel, Opposite Hyatt Hotel, Pune-Nagar Road, Pune - 411014.
Tel.: +91 20 3056 2200. E-mail: compliance.officer@vascon.com, Website: www.vascon.com; www.bseindia.com; www.nseindia.com

STATEMENT OF UNAUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER 2023
(₹ in lacs except per share data)

Sr. No.	Particulars	STANDALONE						CONSOLIDATED					
		Quarter ended			Half Year Ended			Quarter ended			Half Year Ended		
		30th Sep, 2023	30th June, 2023	30th Sep 2022	30th Sep 2023	30th Sep 2022	31st March 2023	30th Sep 2023	30th June 2023	30th Sep 2022	30th Sep 2023	30th Sep 2022	31st March 2023
		(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)
1	Total income from operations (net)	17,644	15,183	18,260	32,827	32,566	77,707	23,538	20,853	23,531	44,391	43,872	103,043
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	1,967	1,074	2,173	3,041	3,184	8,663	2,121	1,230	2,274	3,351	3,429	10,329
3	Net Profit/(Loss) for the period before Tax (after exceptional and/or extraordinary items)	1,967	1,074	2,173	3,041	3,184	8,663	2,121	1,230	2,274	3,351	3,429	10,329
4	Net Profit / (Loss) for the period after Tax (after exceptional and/or extraordinary items)	1,967	1,074	2,173	3,041	3,184	8,663	2,066	1,190	2,266	3,256	3,347	9,941
5	Total comprehensive income for the period (Comprising Profit/(loss) for the period (after tax) and other Comprehensive income (after tax)	1,958	1,094	2,193	3,052	3,260	8,760	2,057	1,210	2,286	3,267	3,423	10,023
6	Equity Share Capital	21,732	21,732	21,732	21,732	21,732	21,732	21,732	21,732	21,732	21,732	21,732	21,732
7	Earning per share (for continuing operations) Rs. 10/- each	0.91	0.49	1.00	1.40	1.47	3.99	0.94	0.54	1.04	1.48	1.53	4.49
	Diluted	0.91	0.49	1.00	1.40	1.47	3.99	0.94	0.54	1.04	1.48	1.53	4.49

Note
(a) The above is an extract of the detailed format of Standalone and Consolidated Audited Financial Results for the quarter and half year ended September 30, 2023 filed with Stock Exchanges under Regulation 33 of SEBI (Listing Obligations and Disclosure Requirement) Regulations, 2015. The full format of the listed aforesaid Unaudited Financial Results is available on the Stock Exchange website at www.bseindia.com and www.nseindia.com and company's website at www.vascon.com.
(b) The Financial Results of the Company for the quarter and half year ended September 30, 2023 have been reviewed by the audit committee and approved by the Board of directors at the respective meetings held on November 7, 2023 and the limited review with unmodified opinion of the same has been carried out by the auditors.
(c) These results have been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 (IND AS) prescribed under section 133 of the Companies Act, 2013 and other recognized accounting practices and policies to the extent applicable.

Place: Pune
Date: November 07, 2023

By Order of the Board of Directors
For Vascon Engineers Limited
Sd/-
Siddharth Vasudevan
Managing Director



FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKE HOLDERS OF THE RAJASTHAN INDUSTRIAL GASES LIMITED

S.No.	Particulars	Details
1.	Name of Corporate Debtor	The Rajasthan Industrial Gases Limited
2.	Date of Incorporation of Corporate Debtor	02/08/1988
3.	Authority under which corporate debtor is incorporated/ registered	Ministry of Corporate Affairs, ROC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24111RJ1988PLC004571
5.	Address of the Registered Office and Principal Office (if Any) of Corporate Debtor	Registered Office Address as per the MCA Records: D-55, Hanuman Nagar, Vaishali Nagar, Jaipur, Rajasthan-302021
6.	Date of Closure of Insolvency Resolution Process	31st October, 2023
7.	Liquidation Commencement Date of Corporate Debtor	31st October, 2023 (Certified copy of order received on 06.11.2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Anurag Nirbhaya Reg. No: IBI/PA-001/PA-P00870/2017-2018/11468
9.	Address and email of the of the liquidator, as registered with te board	Address: 204, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi-110092 E-Mail: ibc.nig@gmail.com
10.	Address and email to be used for correspondence with the liquidator	Address: 204, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi-110092 E-Mail: anurag@canirbhaya.com
11.	Last Date for Submission of Claims	30th November, 2023

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench, has ordered the commencement of liquidation of the **The Rajasthan Industrial Gases Limited** on 31/10/2023 (Certified copy of Order received on 06.11.2023).
The stakeholders of The Rajasthan Industrial Gases Limited are hereby called upon to submit their claims with proof on or before 30/11/2023, to the liquidator at the address mentioned against item No.10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.
Sd/-
Anurag Nirbhaya
Liquidator of The Rajasthan Industrial Gases Limited
Regn. No.: IBI/PA-001/PA-P00870/2017-2018/11468
AFA Valid upto 01/06/2024
Reg. Address: 204, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi-110092
Email: For Correspondence- ibc.nig@gmail.com
Email: Regd. With IBI- anurag@canirbhaya.com

Date: 08.11.2023
Place: New Delhi

